

(c) what steps, if any have been taken to develop export markets to ensure foreign exchange earnings to offset the burden of high imports; and

(d) what are the reasons for allowing foreign collaboration when advanced technology is available in the country?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Most of the automobile manufacturers viz. passenger car, commercial vehicle two-wheeler etc. have a phased-manufacturing programme

duly approved by the Government. These programmes enable Government to closely monitor the indigenisation achievement of the automobile manufacturers. The manufacturers are by and large, adhering to their programme.

(b) The total foreign exchange released for raw material and components for the 4-wheeler and two-wheeler sectors in the last three years is as under:—

(Rs. in crores)

	1984-85	1985-86	1986-87
4-Wheeler	134.5	503	308
2-Wheeler	37.5	152	176
TOTAL:	172.00	655	484

Specific figure for import of capital goods in the automobile sector are not available.

(c) and (d) The Government has been urging the manufacturers to upgrade their technology and modernise in order to achieve maximum fuel efficiency. This would help in promoting exports and achieving cost effectiveness.

This Industry in the past has been suffering from obsolescence because of lack of modernisation and technology upgradation. It is to improve this situation that selective import of technology was permitted.

बिजली के उत्पादन के लिए मशीनरी का आयात

* 289. श्रीमती रेणुका चौधरी :
श्री रशीद मसूद :

क्या उद्योग मंत्री हवाने को आयात करने के लिए:

(:) क्या यह अब है कि...
ने बिजली उत्पादन में नये मशीनों का

मशीनों का आयात करने के लिए वर्तमान नीति में परिवर्तन हेतु पुनर्विचार करने को दृष्टि से एक समिति नियुक्त की थी; और

(ख) यदि हाँ, तो क्या उस समिति की रिपोर्ट सरकार को प्राप्त हो गई है; यदि हाँ, तो रिपोर्ट का मुख्य-मुख्य बातें क्या हैं और उनके सम्बन्ध में सरकार की प्रतिक्रिया क्या है?

उद्योग मंत्री (श्री जे. वेंगल राव) :

(:) बिजली उत्पादन में नये मशीनों का आयात करने के बारे में वर्तमान नीति में परिवर्तन करने पर पुनर्विचार करने के लिए उद्योग मंत्रालय ने कोई समिति नहीं बनाया है।

(ख) प्रश्न का नहीं उठता।